

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**(SPECIAL BENCH)**

**COURT III**

21. I.A. 207/2023

I.A. 976/2021

I.A. 330/2021

I.A. 1368/2020

IN

C.P.(IB)-1016(MB)/2019

CORAM: SH. KULDIP KUMAR KAREER, MEMBER (J)

MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.01.2023**

NAME OF THE PARTIES: Mr. Vijay A. Jain

V/s.

Shree Daksh Jyot Silk Mills Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Mr. Atishay Jain a/w Ms. Tanushree Sogani i/b. Mr. Kunal Kanungo, counsel  
for the Liquidator is present through virtual hearing.

**I.A. 207/2023**

Hard copy of the application is not available with this Bench. The Petitioner,  
Registry and the Court Officer shall ensure the availability of hard copy of this  
application before this Bench on the next date of hearing.

List this matter on **24.02.2023**.

Sd/-  
MADHU SINHA  
Member (Technical)  
//SGP//

Sd/-  
KULDIP KUMAR KAREER  
Member (Judicial)